

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION No. 133
TO BE ANSWERED ON: 29.11.2021

ZERO DEFECT ZERO EFFECT SCHEME

133. SHRI K. R. N. RAJESHKUMAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the total number of Micro, Small and Medium enterprises (MSMEs) that have started to follow the manufacturing patterns as provided in the guidelines of the Zero Defect Zero Effect Scheme;
- (b) whether the National Monitoring and Implementation Unit (NMIU), i.e. the Quality Council of India (QCI) has been following the guidelines on a consistent basis; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a): In the erstwhile scheme, 23948 MSMEs had registered with intent to adopt the principle of the Zero Defect Zero Effect Scheme.

(b) & (c): Yes Sir, in the erstwhile Scheme, QCI followed the scheme guidelines on a consistent basis. QCI has completed & submitted all relevant documents & evidences related to the erstwhile ZED Scheme, with the Ministry as NMIU. QCI was monitoring & implementing the following components of the guidelines, Industry Awareness Programmes, Training Programmes including Master Trainer, Assessor, Consultant, MSME Capacity Building, MSME officials training etc., Content Development for Online Learning Development of Mobile Monitoring Applications for Awareness Programmes and Site-assessments, Accreditation & empanelment of rating agencies & consulting organizations, Conducting Desktop and site-assessments through accredited agencies, other components as mentioned in the scheme guidelines.
